

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP No. 436/2016

IN THE MATTER OF:

Saint Gobain Indian Pvt. Ltd. APPLICANT / PETITIONER
Vs
M/s Variations Designs Pvt. Ltd. RESPONDENT

SECTION:

Under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President


DEEPA KRISHAN
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Parveen Kumar Aggarwal,
Advocate

For the RESPONDENT :-

ORDER

On account of paucity of time, matter is adjourned to
11.08.2017.


(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)